

ITEM NO.22

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).155/2023

M.P. HIGH COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION, IA No. 28272/2023 - GRANT OF INTERIM RELIEF, IA No. 34292/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Siddharth R. Gupta, Adv.
Mrs. Sunita Gupta, Adv.
Ms. Sakshi Banga, Adv.
Ms. Avinashi K. Bedi, Adv.
Mr. Mrigank Prabhakar, AOR

For Respondent(s) Mr. Balbir Singh, A.S.G.
Mr. Prahlad Singh, Adv.
Mr. Samarvir Singh, Adv.
Mrs. Praveena Gautam, Adv.
Ms. Swarupma Chaturvedi, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the petition on 29 March 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR